

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No :  
Petition No : CP/135(CHE)/2022  
Name of Petitioner : Ranganathan Ram Mohan  
& Vs  
Name of Respondent : Dhandayuthapani Foundry Pvt Ltd & 8 Ors  
Section : Sec 241 & 242 of CA, 2013

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**ORDER**

Present: Mr. Anurag, Ld. Counsel for Petitioner.  
Mr. Mohamed Wasif Khan, Ld. Counsel for R2 to R9.

Cost paid.

Documents are taken on record.

List the Petition for final hearing on **28.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**